NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/03/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/9/2017

NAME OF THE PETITIONER(S)

: S. BALASUBRAMANIAN + 14

NAME OF THE RESPONDENT(S)

: ARUNA THEATRES & ENTERPRISES PVT LTD

UNDER SECTION

: 241/242 of companies act 2016

S.No.

NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Applicant - J. Hari prija

Council for R5

er _ consolm-A-F an3.

ORDER

Ms J Hari Priya, counsel for petitioner present. Shri C Uma Shankar, counsel for R1 to R4, Ms Ambili Menon, counsel for R2, Counsel for R3 & R7, Shri R Rajesh, counsel for R5, Shri B Dhanaraj, counsel for R6 are present. Counsel for R2 and counsel for R3 filed vakalat. Time extended for filing counter on behalf of the respondents. Counsel for petitioner is directed to furnish copy of the typeset to the counsel for R1 to R4 and R7. Put up on 13.04.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)